

1987-88 within the stipulated period of six months after the close of the Accounting year. [Placed in Library. See No. LT-7644/89]

Detailed Demands for Grants of Ministry of Labour for 1989-90

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR AND DEPUTY MINISTER IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI RADHA KISHAN MALAVIYA): I beg to lay on the Table a copy of the Detailed Demands for Grants (Hindi and English versions) of the Ministry of Labour for 1989-90. [Placed in Library. See No. LT - 7645/89]

12.04 hrs.

MESSAGES FROM RAJYA SABHA

[*English*]

SECRETARY-GENERAL: Sir, I have to report the following messages received from the Secretary-General of Rajya Sabha:

- (i) "In accordance with the provisions of sub-rule (6) of rule 186 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to return herewith the Appropriation (Railways) Bill, 1989, which was passed by the Lok Sabha at its sitting held on the 17th March, 1989 and transmitted to the Rajya Sabha for its recommendations and to state that this House has no recommendations to make to the Lok Sabha in regard to the said Bill."
- (ii) "In accordance with the provisions of sub-rule (6) of rule 186 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to return herewith the Appropria-

tion (Railways) No. 2 Bill, 1989, which was passed by the Lok Sabha at its sitting held on the 17th March, 1989 and transmitted to the Rajya Sabha for its recommendations and to state that this House has no recommendations to make to the Lok Sabha in regard to the said Bill."

12.05 hrs.

ESTIMATES COMMITTEE

[*English*]

Sixty-Sixth and Sixty-Seventh Reports

SHRI ASUTOSH LAW (Dum Dum): I beg to present the following Reports:

- (i) 66th Report (Hindi and English versions) of Estimates Committee on the Ministry of Human Resource Development (Department of Education) – University Grants Commission and Minutes of the Sitzings of the Committee relating thereto.
- (ii) 67th Report (Hindi and English versions) of Estimates Committee on Action Taken by Government on the recommendations contained in the 63rd Report of the Committee (8th Lok Sabha) on the Ministry of Civil Aviation and Tourism (Department of Tourism) – Development of Major Buddhist Pilgrimage Centres.

12.05 1/2 hrs.

BUSINESS ADVISORY COMMITTEE

[*English*]

Sixty Eighth Report

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE (SHRIMATI SHEILA DIKSHIT): I beg to move: